

(c) A copy of the report of the Examiner, Local Fund Accounts, Delhi Administration, Delhi is laid on the Table of the House, [Placed in Library See No LT-1625/72].

सी० पी० उख्यू० डी० में वाम कर
रहे स्टेनोग्राफर

1780. श्री अम्बेश : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) सी० पी० उख्यू० डी० के सचिव और डिप्टीजनरल कार्यालय में स्टेनोग्राफरों की कार्यालय वार सभ्या क्या है, और

(ग) स्टेनोग्राफरों की उक्त सभ्या में से अनुसूचित जातियाँ के लोगों की कार्यालय-वार सभ्या क्या है ?

निर्माण और आवास मंत्रालय में राज्य मंत्री (श्री आइ० के० गुजराल) : (क) और (ख). सूचना सभा पटल पर रहे गये विवरण में दी गई है । (ग) मंत्रालय में रखा गया । देखिये सभ्या Lt-1626/72)

Old Age Pension

1781. SHRI DHAN SHAI PRADHAN : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to refer to the reply given to Unstarred Question No. 5782 on the 23rd July, 1971 and state :

(a) whether information about the legislations enacted in different States for payments of old age pension has since been collected ;

(b) the number of beneficiaries of the scheme in Haryana, Himachal Pradesh and Madhya Pradesh during the last one year ; and

(c) the contribution of the Centre towards this scheme for Haryana, Himanchal Pradesh and Madhya Pradesh ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) : (a) The information relating to the scheme of Old Age Pension adopted by different

States has been collected. It has been observed that no State has enacted any legislation on the subject of Old Age Pension

(b) The number of beneficiaries under the Old Age Pension scheme in the States of Haryana and Himachal Pradesh during 1970-71 include 3399 and 295 respectively. During 1971-72 Haryana propose to cover 4626 beneficiaries. The figures for Himachal Pradesh for the year have not been received. There is no old age pension scheme in Madhya Pradesh.

(c) No contribution is made by the Central Government to the States for the Old Age Pension scheme.

Spread of diseases among inhabitants near Cement Factory in Orissa

1782. SHRI GAJADHAR MAJHI : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether Government are aware of the various diseases like Tuberculosis and Chest pain found to be spreading amongst the inhabitants residing near the Orissa Cement Factory, Rajgangpur due to continuous flow and spreading of cement dust from chimneys of the cement factory ; and

(b) if the answer be in affirmative, the steps Government propose to take to check the spread of such diseases ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (PROF. D. P. CHATTOPADHYAYA) : (a) Information is being collected from the State Government and would be laid on the Table of the Sabha.

(b) Although public health is a State subject, the Central Government proposes to bring forth comprehensive legislation on the control of air pollution under Article 252(1) of the Constitution.

Development of Backward District of Palamau (Bihar)

1783 SHRI VARKEY GEORGE ; KUMARI KAMLA KUMARI .

Will the Minister of AGRICULTURE be pleased to state :